

valuable suggestions. We shall consider them.

[*Translation*]

SHRI HARISH RAWAT : Thank you very much... (*Interruptions*) With regard to the hon. Minister's reply to part (b) of the question, I would like to know whether he would consider reserving such areas the climate of which suits the manufacturing of electronics and small spare parts, for setting up of electronic industries in future and if so, whether directions to the companies such as H.M.T. and B.H.E.L. working under the administrative control of the Ministry of Industry will be issued to the effect that such industries as are to be set up in future should be set up only in such industrially backward areas ?

[*English*]

SHRI M. ARUNACHALAM: Keeping in view the needs of the developing and backward areas and the role that can be played by MRTP and FERA companies, it has been decided to permit entry of the MRTP and FERA companies into non-Appendix industries which are not reserved for small-scale sector with an export obligation of 25% of setting up of industries in Category 'B' and 'C' and no export obligation in establishing industries in Category 'A' and no-industry districts.

As far as public sector undertakings are concerned, there are other considerations when we locate an industry or unit.

SHRI V. SOBHANADREESWARA RAO : For speedier disposal and setting up of industries in the backward areas, several States have requested for no-industry block concept, to replace the non-industry district programme and the Government has been telling that a Committee is going into this matter. I would like to know from the hon. Minister when the Committee is likely to submit its report and the reaction of the Government thereto.

SHRI M. ARUNACHALAM : The Inter-ministerial committee is going into the

aspects and we are expecting the report within six months have extended the scheme.

SHRI V. SOBHANADREESWARA RAO : For the last one year, they are telling the same thing.

SHRI BHAUSAHEB THORAT : What are the criteria fixed for declaration of backward areas and I would like to know whether the parliamentary constituency reserved for Scheduled Castes and Scheduled Tribes is included in it.

SHRI M. ARUNACHALAM : In deciding backward areas, they have appointed a Committee. They have suggested some norms. With those norms, we are deciding.

As far as reserved constituencies are concerned, we cannot.

[*Translation*]

PROF. NIRMALA KUMARI SHAKTAWAT : Sir, backwardness is not confined to the hilly areas alone, the desert areas are also very backward, especially two-thirds of Rajasthan is very backward, it is as a desert area. Has the hon. Minister fixed some special norms with a view to developing that area from industrial point of view ?

[*English*]

SHRI M. ARUNACHALAM : Basically, industrial development of a State is a State subject. As far as the particular area is concerned, if the hon. Member is having any idea in her mind and if she writes, it will be passed on to the Committee and the Committee will decide.

World Bank Loan for Gas-Based Power Plants

*933. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether the World Bank has granted a loan of 485 million dollars (approx. Rs. 600 crores) for three gas-based power plants ; and

(b) if so, the details of the power plants for which the loan has been granted by World Bank, their generating capacity and cost ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b). The National Thermal Power Corporation is implementing in the Central Sector combined cycle gas turbine projects at Kawas, Auraiya and Anta. The installed capacity of the projects at Kawas and Auraiya is about 600 MW each, while the installed capacity of the Anta project is about 430 MW. The estimated costs of the projects are Rs. 463 crores, Rs. 524 crores and Rs. 355 crores respectively. The World Bank has agreed to a loan assistance of US dollars 485 million for this scheme.

SHRI MAHENDRA SINGH : Because the HBJ pipeline is passing through Madhya Pradesh, I want to know whether the hon. Minister will consider setting up one of these projects at Shurja or Shamgarh because my State is very backward and Shurja and Shamgarh are both in a backward district.

SHRI VASANT SATHE : These projects were decided on the basis of the regional needs and not on the need or backwardness of the area through which the pipeline was passing because that way, 95% of the country is backward and we will have to have a power station at practically every village. So that was not the criterion and the criterion was the regional needs. So we have decided that two will be set up in the northern region considering the power shortage and one in the western region. This was the criterion.

SHRI MAHENDRA SINGH : I want to know in which State these three places are. Then have you fixed any time frame for the completion of these projects and if so, what?

SHRI VASANT SATHE : Kawas is in Gujarat, Auraiya is in UP and Anta is in Rajasthan. These projects are expected to be completed by the end of the Seventh Five Year Plan.

SHRI M. RAGHUMA REDDY : I want to know whether it is a fact that in the Krishna-Godavari basin gas is available and

if so, will the Government consider setting up a gas-based plant in the Krishna-Godavari basin ?

SHRI VASANT SATHE : If it becomes commercially viable, we will definitely consider it.

SHRI PRATAP BHANU SHARMA : Till now the NTPC has been using steam generating turbines. Now the hon. Minister has mentioned that gas turbines will be used. I would like to know whether he has got any information regarding the supply position of gas turbines and which will be the source of supply of these gas turbines and also whether the BHEL has developed these gas turbines or we will have to take it from other countries ?

SHRI VASANT SATHE : We will take it as far as possible indigenously. But we do not want to commit ourselves. We will try to take whatever is best and whatever is in the best interests of the country economically and in terms of its capacity to produce.

[*Translation*]

SHRI GIRDHARI LAL VYAS : With regard to the information given by the hon. Minister in respect of gas turbine projects, I would like to bring to his notice that Rajasthan is a very backward State so far as electricity is concerned. Therefore, when you are going to set up gas-based plants of 600 MW capacity, why injustice is being done to Rajasthan where only 430 MW plant is going to be set up? Will the hon. Minister clarify as to why such as discrimination is being made against Rajasthan and whether in view of this, the question of setting up of another 430 MW plant in Rajasthan will be considered ?

MR. SPEAKER : Have they played a trick on you.

SHRI GIRDHARI LAL VYAS : Sir, I was referring to the 430 MW project.

MR. SPEAKER : Vasantji, kindly reply to his point, you cannot play tricks with them.

SHRI VASANT SATHE : Who can play tricks with Rajasthan.

MR. SPEAKER : Please take care of *Production* them.

SHRI VASANT SATHE : Where people like Vyasji and Dagaji live ..

SHRI MAHENDRA SINGH : The hon. Speaker also belongs to that State.

SHRI VASANT SATHE : The hon. Speaker has been imported.

Mr, Speaker, Sir, I had stated at the very outset that these projects were not State-wise, these were region-wise and northern region was being awarded two projects of 600 MW and 430 MW which bring the total to 1030 MW. Rajasthan too is going to be benefited from these projects. Therefore, such points that why their State was awarded 430 MW project and why not one with a higher capacity should not be raised. The western region has been awarded only one with a capacity of 600 MW, whereas they have been awarded a project with a capacity of 1000 M.W. They should remain content, all regions will be treated equally.

[English]

Production of Khadi and Village Industries

*934. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) the value of the output of Khadi and Village Industries during 1985-86 ;

(b) the production target set during the said period ;

(c) the number of persons provided employment under the Khadi and Village Industries scheme ; and

(d) the particulars of annual production and number of persons employed in the Khadi and Village Industries in Kerala ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) to (d). A statement is given below.

STATEMENT

(a) to (c) The Targets and Achievement (provisional) of Production and number of persons employed under Khadi and Village Industries during 1985-86 are as follows :-

	Target (1985-86)	Achievement (Provisional)
(I) Khadi		
(a) Quantity (in Million Sq. Metres)	134.11	108.00
(b) Value (Rs. in crores)	217.12	182.00
(II) Village Industries		
Value (Rs. in crores)	925.00	910.00
Total	1142.12	1092.00

Employment

	Target (In Lakh Persons)	Achievement (Provisional) (In Lakh Persons)
(I) Khadi	16.00	14.00
(II) Village Industries	24.10	25.00
Total	14.10	39.00

(d) Details of Annual Production and Number of Persons employed in Khadi and Village Industries in Kerala during 1984-85

	Production (Rs. in Lakh)	Employment (Lakh Persons)
(i) Khadi	3.55	0.29
(ii) Village Industries	34.47	1.46
Total	38.02	1.75

SHRI MULLAPPALLY RAMACHANDRAN: Sir, may I know from the hon Minister as to what steps have been taken by the Government to see that the programmes of Khadi and Village Industries Commission are implemented in a most equitable manner in different States and Union Territories ? In this particular context, I